IN THE CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH: HYDERABAD

OA.No./21/960/2016 Dated: 11/6/2018

BETWEEN:

Mr. M.A. Kareem, S/o. Late Sri Abdul Latheef, Aged about 34 years, Occ: Un-employee, R/o. H.No.2-45, Ravula Penta Village, Vemulapally Mandal, Nalgonda District, Telangana.

.... Applicant

AND

- 1. The Union of India rep. by its Secretary, Department of Postal, New Delhi.
- 2. The Chief Post Master General, A.P. Circle, Hyderabad – 500 001.
- 3. The Superintendent of Post Office, Suryapet Division, Suryapet – 508 213.
- 4. The Assistant Superintendent of Post Offices, Miryalguda Sub Division, Miryalguda 508 207.

.... Respondents

Counsel for the Applicant : Mr. M. Anil Kumar, Advocate

Counsel for the Respondents: Mr. A. Vijaya Bhaskar Babu, Addl. CGSC

CORAM

Hon'ble Mr. Justice R. Kantha Rao, Judicial Member Hon'ble Mrs. Minnie Mathew, Admin Member

ORAL ORDER

{Per Hon'ble Mr. Justice R. Kantha Rao, Judicial Member}

No representation for the applicant even though the matter is listed under the caption for dismissal. The OA is therefore, dismissed for non-prosecution.

Mr. A. Vijaya Bhaskar Babu, learned Standing Counsel present.
No costs.

(MINNIE MATHEW) ADMN. MEMBER (JUSTICE R. KANTHA RAO) JUDL. MEMBER

<u>Dated the 11th June, 2018</u> (Dictated in the Open Court)

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